

districts and due to this problem of distance, whenever it develops frequent breaches it takes months to be repaired and as a result thereof the farmers land gets dried up. There are many rivers in Morena district. The water of these rivers should be utilised for lift irrigation in Chambal region near Aishah village. Tubewells should also be installed to meet the requirements of the people. I, therefore, request the Central Government to sanction the aforesaid project immediately so that the farmers of Chambal region may get the full supply of water for irrigation.

[*English*]

(vii) Need to set up industries in Chamarajanagar (Mysore)

SHRI V. SREENIVASA PRASAD (Chamarajanagar) : Mysore District is known to the country for a long period as it was an erstwhile princely state; Now it is in the State of Karnataka. Chamarajanagar is the heart of the Mysore District and it is a very backward Taluk in Karnataka State. The people here are economically and socially backward since ages. There are no industries in the district and the farmers even today are dependent only on erratic monsoons for irrigating the land.

There was a plan to link Chamarajanagar with Mettupalayam by rail. Recently, while recommending reorganisation of districts, it has been decided to give Chamarajanagar the status of district with a view to ensuring all-round development.

In view of the above, I request the Central Government to establish industries there to provide an alternative source of employment to the people of Chamarajanagar.

[*Translation*]

(viii) Need to ensure remunerative price to farmers for garlic and coriander

SHRI BALKAVI BAIRAGI (Mandsaur) : Mr. Deputy Speaker, the sudden steepfall in prices of garlic and coriander during 1988 has thrown the entire economy of the farmers out of gear. The farmers had been

getting attractive prices for garlic and coriander for the last three years. The farmers had shown garlic last year after paying high prices for the seed. All their hopes and plans for the future have been belied. It appears that the farmers have got disillusioned with the garlic. Even though, the export of garlic is open but Taiwan has pushed us back on both the fronts of quality and price in the international market. It is what the Government has said. Under such conditions, I urge upon the Government to modify their pricing policy in such a way so that our farmers may get attractive and reasonable price for garlic and coriander in the domestic market. Taking the serious disposition of the farmers of Mandsaur district as representative of the economic condition of the farmers of the entire country, all the concerned departments of Government of India such as the Department of Agriculture, Finance, Commerce, Marketing and Foreign trade should formulate their policies keeping in view the interests of farmers of the country.

[*English*]

MR. DEPUTY SPEAKER : The House will now take it Item No. 12—Discussion under Rule 193. Shri Dinesh Goswami. Not present. Shri V. Sobhanadreeswara Rao. Not present. So we are now passing on to next item, Items 13 and 14 to be discussed together.

Item 13—STATUTORY RESOLUTION

Shri Balwant Singh Ramoowalia, Smt. Geeta Mukherjee, Prof. Saifuddin Soz, Shri Indrajit Gupta, Shri Ramashray Prasad Singh, Shri Vijoy Kumar Yadav, Shri Narayan Choubey, Shri Madhav Reddi, Shri V. Sobhanadreeswara Rao—all are absent. Therefore, the Statutory Resolution not moved.

Now, we are taking up Item No. 14—Bill for Consideration Benami Transactions (Prohibition) Bill. Shri Shankaranand.

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